

OPEN COURT

**Central Administrative Tribunal Allahabad Bench
Allahabad.**

ALLAHABAD THIS THE 18th DAY OF DECEMBER, 2008.

ORIGINAL APPLICATION no. 1210 OF 2007

Present:

Hon'ble Mr. Justice A.K. Yog, Member (J)

Ghanshayam Yadav, son of late Kedar Nath, R/o VIII-
Alawalpur, P.O Maualma, Tehsil- Soraon, District Allahabad.

.....Applicant

By Advocate : Shri R.S. Yadav.

Versus

1. Union of India through General Manager, North Central Railway, Head Quarter Office, Allahabad.
2. The Divisional Railway Manager, North Central Railway, Allahabad.

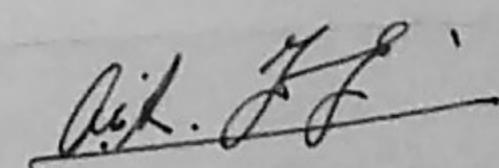
.....Respondents

By Advocate: Shri Durga Pd. Singh

ORDER

On the statement of learned counsel for the applicant, this OA was listed alongwith O.A. NO.139/06. Said O.A. No. 139/06 has ^{also} been dismissed.

2. In view of the above, O.A. is also dismissed on merit as well as for non-prosecution.
3. There shall be no order as to costs.


Member (J)

Manish/-